

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.9320-9324/2015

(Arising out of impugned final judgment and order dated 29-10-2014 in WP No. 29017/2013 29-10-2014 in WP No. 29019/2013 29-10-2014 in WP No. 29021/2013 29-10-2014 in WP No. 29023/2013 29-10-2014 in WP No. 29025/2013 passed by the High Court Of Judicature At Madras)

M/S. TVS MOTOR COMPANY LTD.

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU AND OTHERS

Respondent(s)

WITH

SLP(C) No.9325/2015 (XII)  
SLP(C) No.10579/2015 (XII)  
SLP(C) No.9326/2015 (XII)  
SLP(C) No.25434/2015 (XII)  
SLP(C) ... CC No.14354/2016 (XII)  
SLP(C) No.2905/2018 (XII)

Date : 08-08-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. S.K. Bagaria, Sr. Adv.  
Mr. Aditya Sharma, Adv.  
Mr. Kunwar Ajit Singh, Adv.  
Mr. Akash Jindal, Adv.  
Mr. Manu Bajaj, Adv.  
M/s. Parekh & Co., AOR

Mr. V. Giri, Sr. Adv.  
Mr. Anil Kaushik, Adv.  
Mr. Abhishek Mishra, Adv.  
Mr. Akash Bhardwaj, Adv.  
Ms. Shilpa Singh, AOR

Mrs. T. Archana, Adv.  
Mr. K. K. Mani, AOR

For Respondent(s) Mr. Vijay Narayan, AG  
Ms. Narmada Sampath, AAG  
Ms. M. Mishra, Adv.  
Mr. K.V. Ramkumar, Adv.  
Mr. K. V. Vijayakumar, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

**Hearing concluded.**

**Judgment reserved.**

**(MUKESH KUMAR)  
COURT MASTER (SH)**

**(RAJINDER KAUR)  
BRANCH OFFICER**